GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:3230 ANSWERED ON:14.12.2011 RE-VERIFICATION OF MOBILE USERS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that the Government has asked all mobile companies to wrap up the re-verification of mobile users in the country;

(b) if so, the details thereof;

(c) whether it is also a fact that the Government had taken a decision to keep out of the mobile loop of the companies which have failed to wrap up the re-verification; and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a)&(b) All the Telecom Service Providers (TSPs) had been asked to re-verify all of their customers by 31.03.2011 to ensure the proper documentation as per existing norms.

(c)&(d) The Customer Acquisition Forms (CAFs) which could not be re-verified within the permitted period by following the prescribed procedure are to be treated as a normal CAF i.e. all the usual parameters will be checked and penalty will be imposed on non-complaint cases. No further extension in the permitted period has been granted.